

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 605
IB-636/ND/2022
IA/5748/2022

IN THE MATTER OF:
State Bank Of India

...PETITIONER

Vs.

Mr. Arun Kumar Rathi

...RESPONDENT

Section
U/s 95(1) of IBC, 2016

Order delivered on 12.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Ankur Mittal and Mr. Bhaskar,
Advs.

For the RP

:Mr. Milan Singh Negi and Mr. Nikhil
Kumar Jha, Advs.

For the Respondent/PG

:Mr. Sumesh Dhawan, Mr. Vatsala Kak
and Mr. Raghav Dembla, Advs.

ORDER

IA/5748/2022

Heard the Ld. Counsel on behalf of the Resolution Professional and Ld. Counsel on behalf of the Personal Guarantor in part. For continuation of the argument, list the matter on **13.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)